

GOVERNMENT OF INDIA
MINISTRY OF CULTURE

RAJYA SABHA
UNSTARRED QUESTION NO.1300
TO BE ANSWERED ON 14.12.2023

CONTROL OVER PUBLIC LIBRARIES

1300. DR. JOHN BRITTAS:

Will the Minister of CULTURE be pleased to state:

- a) whether Government is considering the proposal to bring the subject of “libraries” under the Concurrent list of the Seventh Schedule of the Constitution;
- b) if so, the details thereof;
- c) whether Government has taken note of the issues flagged by State Governments highlighting potential financial and administrative constraints on existing libraries in the States due to the proposed move; and
- d) if so, details thereof and response of the Central Government thereto?

ANSWER

MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF NORTH EASTERN REGION

(G. KISHAN REDDY)

(a) & (b) No, Sir.

(c) & (d) Question does not arise in view of the above.
